

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.961 /2016

New Delhi, this the 10th day of March, 2016

**Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Inder Pal S/o Sh. Ramjeet,  
Age 62 Yrs, Group " C" (Booking Clerk)  
Qtr. No. 619, Railway Colony, Nai Basti  
Jakhal, Distt. Fatehbad, Haryana

Present Address:-

C/o Saurabh Sharma RZG-315,  
Gali No.5 Raj Nagar Part-II,  
Palam Colony, New Delhi.

...Applicant

(By Advocate: Mr. U.Srivastava)

**Versus**

Union of India through

1. The General Manager,  
Northern Central Railway  
Allahabad, U.P.
2. The Divisional Railway Manager,  
Allahabad, Northern Central Railway  
Allahabad, U.P.
3. The Sr. Divisional Personnel Officer  
Northern Central Railway, D.R.M. Office  
Allahabad. U.P.
4. The Welfare Inspector  
Northern Central Railway, D.R.M. Office  
Allahabad, U.P. .... Respondents

**ORDER (ORAL)**

Learned counsel for the applicant submits that this OA may be disposed of at the admission stage itself, without notice to the

respondents, but with a direction to them to consider and decide the applicant's representation dated 28.04.2015 (Annexure A-1) in a time-bound manner.

2. There seems substance in the above submission. Accordingly, without going into the merits of the matter, this OA is disposed of with a direction to the respondents to duly consider the aforesaid representation (Annexure A-I) and pass a speaking order thereon within a period of six weeks from the date of receipt of a copy of this Order.
3. The OA is disposed of with the above directions.

**(Dr. Brahm Avtar Agrawal)  
Member (J)**

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